

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **21.12.2023** (THURSDAY)
CHENNAI BENCH (**VIRTUAL MODE**)

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**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and
Hon'ble Mrs. Shreesha Merla, Member (Technical)**
01:55 pm

For Pronouncements

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 412/2023 IA No. 1257/2023	V O Chidambaranar Port Authority Vs Shri Rajesh Chillale, RP of Ind Bharath Power Gencom Ltd.	Mr. P Ulaganathan	
2	IA No. 1178/2023 in Comp App (AT) (CH) (Ins) No. 184/2023 IA No.587 & 588 /2023	Vidyasagar Parchuri Suspended Director Vs State Bank of India & Anr	Mr. Devashish Chauhan	Mr. Pranava Charan-R1 Mr. S Patrick- R2
3	Comp App (AT) (CH) (Ins) No. 83/2023 IA No.299 & 300/2023	Dr. S Jackson Vs R Venkatakrishnan, Liquidator, St. John Freight System Ltd.	Mr. P Jesus Moris Ravi	Mr. Mayan H Jain
4	Comp App (AT) (CH) No. 106/2023 IA No. 1303, 1304, 1305, 1306 & 1307/2023	Kiran Reddy Pendri Vs Escientia Advanced Sciences Pvt Ltd. & 10 Ors.	Mr. Edward James	Mr. VV Sivakumar For Caveator
5	Comp App (AT) (CH) (Ins) No. 307/2021 For Condone Delay IA No. 646/2021	Agarwal Coal Corporation Pvt Ltd Vs Nizam Energy Pvt Ltd	Mr. VN Dubey	
6	Comp App (AT) (CH) (Ins) No. 363/2023 IA No. 1107, 1113, 1109, 1110 & 1111, 1112, 1114 & 1115/2023	Lanco Infratech Ltd. & Anr. Vs IDBI Bank Limited & 11 Ors	Mr. K Harishankar Mr. Mayan H Jain	Mr. Allwin Godwin R1 Mr. Muthuchharan Sundresh- R5 Mr. Nithin Chowdary Pavuluri- R6 Mr. Arun Karthik Mohan- R10

7	Comp App (AT) (CH) No. 99/2023 For Directions IA No. 1262/2023	Sterlite Ports Ltd. & 3 Ors. Vs Regional Director Southern Region	Mr. Anirudh Das	
8	Comp App (AT) (CH) (Ins) No. 385/2023	IDBI Bank Limited Vs Sumit Binani, RP of KSK Mahanadi Power Company Ltd.	Mr. E Hariharan	Ms. Niranjana
9	Comp App (AT) (CH) (Ins) No. 357/2023 IA No. 1084, 1085 & 1087/2023	LICHFL Trustee Company Pvt Ltd Vs Lakshita Jain & 2 Ors.	M/s J Sagar Associates Mr. Srinivasan MD	Mr. CV Shailendran- R1
10	Comp App (AT) (CH) (Ins) No. 417/2023 IA No. 1268,1269 & 1270/2023	Linen Art Pvt Ltd Vs Canara Bank & 3 Ors.	Ms. Tahura Anzar	Mr. ML Ganesh- R1

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By the order of Hon'ble Member (Technical)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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